Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 13/06/2023 Annexure - 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

בוווווסמ (יינטר												
Ratnakar Bank Limited (RRI	13/02/2023	4189419	4189419	Unsecured	No	No	0.37%	Z	_	Z Z	NIC NIC	
Limited)	00	1										
Known as Zen												
imited (Formerly												
Services Private												
Financial												
CapFloat	07/01/2023	12907920	12907920	Unsecured	No	N	1.15%	Z	- 1	2		NE P
		==										
EARC-Trust SC-												
Trustee of the												1 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
ted- acting	la la											
Company			71									
Reconstruction		<u> </u>										
Edelweiss Asset	29/12/2022	652976937	652976937	Unsecured	N	No	57.99%	Z	-	Z F	NE NE	
Limited												
Union Finance												
Shriram City											de	
known as			81	^								
Limited (Formerly			**									
Shriram Finance	29/12/2022	8943084	8906932		No	No	0.79%	Z		NE		36152
e.					guarantee		in CoC					
			admitted		by	party?	share			off	off	off
	receipt	claimed	claim	claim	covered	related	voting			may beset-	may beset-	may beset-
*	Date of	Amount	Amount of	Nature of	Amount	Whether	% of	claim		dues, that	dues, that admitted	_
creditor	rece	ived	8		5			contingen		t any mutual		any mutual
Name of	Details	of claim		Details of	f claim admi	tted		Amount of		Amount of		Amount of
	Name of creditor Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction Company Limited-acting Trustee of the EARC—Trust SC-462 CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private		Details of receiv Date of receipt 29/12/2022 29/12/2022 6	Details of claim received Date of Amount A receipt claimed 29/12/2022 8943084 29/12/2022 652976937 6 29/12/2023 12907920	Details of claim received Date of Amount Amount of Neceipt claimed claim 29/12/2022 8943084 8906932 U 29/12/2022 652976937 652976937 U 07/01/2023 12907920 12907920 U	Details of claim received Date of Amount Amount of Neceipt claimed claim 29/12/2022 8943084 8906932 U 29/12/2022 652976937 652976937 U 07/01/2023 12907920 12907920 U	Details of claim received Date of Amount Amount of Nature of Amount receipt claimed admitted admitted 29/12/2022 8943084 8906932 Unsecured No 29/12/2022 652976937 652976937 Unsecured No 07/01/2023 12907920 12907920 Unsecured No	Details of claim received Date of Amount Amount of Nature of Amount Whether receipt claimed admitted 29/12/2022 8943084 8906932 Unsecured No No 29/12/2022 652976937 652976937 Unsecured No No 07/01/2023 12907920 12907920 Unsecured No No	Details of claim received Date of Amount Amount of Nature of Covered related contingent by Party? In Coc 29/12/2022 8943084 8906932 Unsecured No No 0.79% NIL 29/12/2022 652976937 652976937 Unsecured No No 57.99% NIL 07/01/2023 12907920 12907920 Unsecured No No 1.15% NIL	Details of claim received Details of claim admitted Amount of contingent Date of receipt Claimed claim receipt Claimed 29/12/2022 Amount of Claim Covered admitted admitted Namount of Claim Covered Evaluated Voting Dy Party? Share In Coc Unsecured No No 0.79% NIL No No 0.79% NIL 29/12/2022 8943084 8906932 Unsecured No No No 57.99% NIL 29/12/2022 652976937 652976937 Unsecured No No No 57.99% NIL 07/01/2023 12907920 12907920 Unsecured No No No 1.15% NIL	Details of claim received Date of Amount of Amount of Inferest receipt claim admitted Date of Amount of Claim claim covered receipt claim admitted Date of Amount of Inferest receipt claim claim covered related voting admitted Date of Amount of Nature of Amount Whether voting by party? share of Inferest in Coc 29/12/2022 8943084 8906932 Unsecured No No 0.79% NIL NIL 29/12/2022 652976937 652976937 Unsecured No No 57.99% NIL NIL 29/12/2023 12907920 12907920 Unsecured No No 1.15% NIL NIL	Details of claim Details of claim admitted Details of claim Details of claim admitted Date of Amount of Date of Amount of

| No. IBBI/IPA-001/IP-| P00540/2017-18/ | 10965

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		_	_	_				_	_	_	_	7 -	_	_			5
	Aishwarya Samir Wadhwani	Kailash HUF)	(Proprietor Samir	Enterprises	Kanya	1 Trust)	trustee of RetCo-	Limited (acting	Company Private	Reconstruction	Asset	International	Limited	Finance Bank	Suryodaya Small	Prime Limited	Kotak Mahindra
	12/06/2023				12/06/2023							25/05/2023	,		27/03/2023		15/02/2023
693808391 693690006	1177500				1177500					·		4082467			4303236		4050328
693690006	1177500	25			1177500	8						4082467			4221003	8	4050328
	1177500 Unsecured				1177500 Unsecured							4082467 Unsecured			4221003 Unsecured	7	4050328 Unsecured
	No				No							No			No		No
	No				No							No			No		N _O
61.61%	0.11%				0.11%							0.36%			0.37%		0.36%
	ZE.	8			NE NE							N N			NE NE		Z
Z	NE.				<u>=</u>							NE.			NIL		Z
118385	NIL				Z F							Z			82233		Z
Z	NIL.			20	NIL	٠						NIC.			NIC.		Z
	Note 1				Note 1					13		Note 1			Note 1	i i	Note 1

of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of *Note 1 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books CoC may undergo change subject to completion of its verification.

No. IBBI/IPA-001/IP-IP REGISTRATION

Jitender Kothari

Resolution Professional of CIRP of

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023